

ITEM NO.38

COURT NO.4

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3391/2011

LIFE INSURANCE CORPORATION OF INDIA

Appellant(s)

VERSUS

THE STATE OF RAJASTHAN & ORS.

Respondent(s)

WITH

C.A. No. 3849/2011 (XV)

C.A. No. 3393/2011 (XV)

C.A. No. 3394/2011 (XV)

C.A. No. 3395/2011 (XV)

Date : 13-12-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Appellant(s)

Mr. N. Venkatraman, A.S.G.

Mr. C. Paramasivam, Adv.

Mr. Nishant Sharma, Adv.

Mr. Rakesh K. Sharma, AOR

For Respondent(s)

Dr. Manish Singhvi, Sr. Adv.

Ms. Shubhangi Agarwal, Adv.

Mr. Apurv Singhvi, Adv.

Mr. Rohan Darade, Adv.

Mr. Milind Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

List these matters before the Bench presided over by Hon'ble
Mr. Justice Pamidighantam Sri Narasimha.

(DEEPAK SINGH)
COURT MASTER (SH)

(ANJU KAPOOR)
COURT MASTER (NSH)